



2026:AHC:19827

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1087 of 2026

Umesh Chandra

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mahendra Kumar Prajapati
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Mahendra Kumar Prajapati, learned counsel for the petitioner seeks to withdraw the present writ petition, in which a writ, order or direction has been sought in nature of certiorari quashing the impugned dated 11.12.2025 passed by Respondent No.2/Divisional Commandant, Home-Guards, Prayagraj Division, Prayagraj, on account of inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 29, 2026
N.S.Rathour

(Vikas Budhwar,J.)